

(5)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
①	CIBI VISHNU	COUNSEL FOR RESPONDENTS	
	H. KARTHIK SHESHADRI	Counsel for Petitioner	
	A. Saranya		

**ORDER**

Counsels for both the parties are present and prayed for time for filing a joint memo of compromise. At request, time is enlarged. Put up on 14.06.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk